SHRI R. M. HAJAENAVIS: Sir, it depends upon the area served by a particular institution, the schemes which it has in hand, the needs i\* satisfies.

Mr. CHAIRMAN: He wants to know what were the amounts demanded by these institutions.

SHRI R. M. HAJARNAVIS: Those details are not with me at present.

SHRI B. K. P. SINHA: May I know, Sir, if it is a fact that Jamia Millia is doing some specialised type of work in consultation, rather with the consent of the Government of India? And it is because of that that this institution is getting a larger amount of grant. Because this is the only institution of its kind which offers certain fields of educational activities, that is why this grant is being made.

PROF. SATYAVRATA SIDDHAN-TALANKAR: May I know if this statement of the hon. friend equally applies to the Gurukul University?

MR. CHAIRMAN: No discussion, please. I pass on to the next question.

## OIL FIELD IN GUJARAT

- •530. SHRI P. K. KUMARAN: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) whether a new oil field has been recently discovered in Gujarat; and
- (b) if so, what is the estimated potential of the new field?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) No, Sir.

(b) Does not arise.

SHRI SANTOKH SINGH: May I know, Sir, what is the quantity of crude oil expected to be found in the Gujarat oilfields and what percentage will it mean to the total requirement of the crude in the country?

SHRI HUMAYUN KABIR: What is expected to be found in the future I cannot say. But on the basis of investigations made our figures indicate that Ankaleswar may produce about 2.5mT, Kalol about 0.6 mT and Nava-gaon about 0.25 mT.

SHRI A. D. MANI: The Press supported the statement from the Minister about the possibilities of oil in Maharashtra and there was controversy between Gujarat and Maharashtra on this subject. Would the Minister throw some light oh this matter where the possibilities have been located?

SHRI HUMAYUN KABIR: Sir, I talked about a big structure, not about oil because oil will be the second thing. We have indications of a very big structure in the southern part of the Gulf of Cambay which is neither in Gujarat nor in Maharashtra.

श्री राम कुमार भुवासका: क्या मंत्री जी बतायेंगे कि धभी तक सरकार धायल फील्डों की खोज कितनी जगह कर चुकी है, उनके क्या क्या नाम हैं और उनमें किन किन जगहों में से तेस निकासा जाता है ?

SHRI HUMAYUN KABIR: I have given the names just now of the three fields in Gujarat. The entire details would make a very long list.

SHRI K. S. CHAVDA: May I know. Sir, whether the Government is aware of the fact that there is discontent amongst the public in Gujarat against the name 'Bombay High' and, if so, whether the Ministry intends to change the name from Bombay High to Gujarat High?

Shri HUMAYUN KABIR: No name has been given officially because, as I have said, we have indications of structures, but more seismic survey is required. One of the scientists described it for his own purpose, but no official name has been given to the structure yet. When the name is

given, it will most likely be a neutral name like A, B, C or D.

SHRI SURESH J. DESAI: May I know, Sir, what is the potential of this off-shore oil reserves which are called Bombay High?

SHRI HUMAYUN KABIB: I have just now told the hon. Members that there is no such structure as Bombay High. We have only indications of structure. Further seismic survey has to be made. There has to be actual drilling. We cannot now say how much oil is there, if any.

SHRI B. K. P. SINHA: if the two States cannot agree on the name, why not name it India High or preferably Bihar High because Patliputra in Bihar was the seat of the greatest Empire in the Indian history?

MR. CHAIRMAN: It is a suggestion for action.

•531. [The questioner (Shri G. M. Mir) was absent. For answer vide col. 3555 infra.]

## TERM OF DELHI MUNICIPAL CORPORATION

- •532.V SHRI SITARAM JATPURIA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether there is any proposal under Government's consideration to extend the present term of the Municipal Corporation of Delhi;
- (b) if so, what are the details of the proposal; and
- (c) whether the views of the opposition parties in the Corporation have been taken into consideration in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) to (c) A suggestion has been made to the Government to extend the present tenn

of the Municipal Corporation of Delhi by one year. No decision has so far been taken on this matter by the Government.

SHRI SITARAM JAIPURIA: May I know, Sir, from which quarters this suggestion has come and what is the reaction of the Government to this suggestion?

SHRI L. N. MISHRA: -Some people of Delhi made this suggestion. This suggestion was also made in the meeting of the Delhi Advisory Committee recently.

SHRI SITARAM JAIPURIA: May I know, Sir, what is the amount of grant that has been given by the Government of India to the Municipal Corporation of Delhi and may i also know if there is coordination between the Delhi Municipal Corporation and the New Delhi Municipal Committee because even in Emergency we have received divergent views on many issues?

SHRI L. N. MISHRA: Sir, this question relates to the extension of the term and not to the grant and all other matters.

SHRI ATAL BIHARI VAJPAYEE: May i know, Sir, if it is a fact that pressure is being put on the Government of India to extend the term of the Delhi Municipal Corporation <sub>D</sub>7 the ruling party in Delhi, and may I seek an assurance from the hon. Minister that the Government will not succumb to that pressure?

SHRI L. N. MISHRA: We have not come to any firm conclusion. The only thing I said was that this suggestion was made by the Delhi Advisory Committee on which are represented all Members of Parliament. We have not come to any conclusion or decision. I might say that the Act itself provides for extension for a period of one year. However, 1 would like to say that we have not come to a Ann conclusion. The argument given i\* this that election to Lok Sabha, the